

(b) which are the special activities connected with the fishing industry where the State of Maharashtra can make a rapid progress ;

(c) whether any suggestions to this effect have been made by Government to the State Government for their consideration ;

(d) what is the potential of the State in the matter of cultivation of fish in inland waters including ponds, rivers, dams, wells etc ; and

(e) the extent to which it is presently being tapped ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Maharashtra stands second in terms of marine fish production with the reported average marine production figures of 3.22 lakh tonnes in the last three years. Exports of marine products has increased to Rs. 30 crores in 1981-82 against a sum of Rs. 1 crore in 1967. Fishing fleet of mechanised boats has also increased to 4577 in 1983 as against 2477 in 1971-72.

However marine fish production has been fluctuating between 2.81 to 4.00 lakh tonnes in the last three years.

(b) Deep sea fishing; fish farming in inland freshwater ; brackish water aquaculture, and construction of shore infrastructures including harbour facilities.

(c) Yes, Sir.

(d) The inland water areas for cultivation of fish comprise 123,000 hectares of tanks and ponds ; 95, 000 hectares of medium and major reservoirs and 80,000 hectares of brackish water areas. According to figures of the Government of Maharashtra the potential from inland resources is about 150,000 tonnes.

(e) The present inland fish production is 27,000 tonnes. Culture operations have commenced in the Pilot Project on brackish water fish culture.

Central Funds for Brahmaputra Flood Control Measures

1163. SHRI SONTOSH MOHAN DEV : Will the Minister of IRRIGATION be pleased to state :

(a) whether Government propose to increase the amount of loan for Brahmaputra flood control measures ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) and (b) An outlay of Rs. 14 crores has been kept for providing loan assistance to the Government of Assam for flood control works in the Brahmaputra Valley during 1983-84. A proposal for enhancement of this outlay during the current financial year has been received from the Government of Assam. Some additional information has been sought from the State Government which is still awaited.

Dhansiri Major Irrigation Scheme in Assam

1164. SHRI NURUL ISLAM : Will the Minister of IRRIGATION be pleased to state :

(a) what concrete steps Government propose to take to bridge the biggest gap between the irrigation potentials created and utilized ;

(b) whether the Dhansiri major irrigation scheme in Assam has been completed ; if not, the reasons thereof ; and

(c) whether any medium irrigation schemes were sanctioned to Assam since Independence ; if so, details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) Several steps have been taken for improving the utilisation of created irrigation potential. Some of them are :—

(i) a Centrally sponsored Command Area Development Programme covering 76 projects in 16 States

and one Union Territory with a total CCA of about 15 m. ha. has been initiated in 1974-75.

(ii) State Governments have been advised to construct water courses from existing 40 hectare block Government outlets to 5 to 8 hectare block outlets as a part of the project cost, in respect of on-going and new schemes.

(iii) in respect of the completed schemes, they have been advised to chalk out a detailed programme of extending the Government canals system from 40 hectares blocks to 5 to 8 hectare block outlets.

(iv) State Governments have been advised to identify the projects which need to be modernised for better water utilisation. A provision of about Rs. 1000 crores has also been made in the Sixth Plan period for the modernisation schemes.

(v) State Governments have been advised to introduce warabandi on a big scale for supply of water at regular intervals to individual fields.

(b) Dhansiri Major Irrigation Scheme is scheduled for completion only in the VIIth Plan.

(c) A statement is attached.

STATEMENT

Medium Irrigation Schemes Sanctioned to Assam Since 1981

Sl. No.	Scheme	Year of Sanction Commencement	Latest Estimated Cost (Rs. in lakhs)	Project potential ('000 ha.)	REMARKS
1	2	3	4	5	6
1.	Jamuna	III Plan	438.05	25.80	Completed
2.	Harguli	Annual Plan 1966-69	42.70	3.60	Completed
3.	Paliadika	III Plan	32.56		Completed
4.	Sukla	1962	507.92	32.71	Completed
5.	Longa	1962	165.00	9.56	Completed
6.	Kaliabor	1971	612.00	17.56	Under Construction
7.	Kaldiya	1974	511.45	14.25	—do—
8.	Dekadong	1974	291.74	7.50	—do—
9.	Bordikrai	1974	1487.88	26.80	—do—
10.	Jajlaigaon	1974	48.19	3.25	Completed
11.	Integrated Kallong	1974	1443.45	45.00	Under Construction
12.	Dikhari	1976	66.77	3.10	—do—
13.	Kollenga	1976	51.40	2.50	—do—
14.	Deoroni Lift	1976	70.71	—	Not taken-up

1	2	3	4	5	6
15.	Pahumara	1978	991.34	11.58	Under Construction
16.	Rupahi	1978	369.25	3.93	—do—
17.	Buridehing	1980	228.59	4.85	—do—
18.	Borolia	1980	917.78	12.71	—do—
19.	Mora Pagladia	1974	165.00	—	Not taken-up
20.	Panchoi	1974	323.00	8.00	Under Construction
21.	Hawaipur Lift	1981	199.00	3.84	—do—

Lower Damodar Drainage Scheme Pending with Central Government

1165. SHRI ZAINAL ABEDIN : Will the Minister of IRRIGATION be pleased to state :

(a) whether it is a fact that the Lower Damodar Drainage Scheme is lying with Central Government for its approval since long ;

(b) when the said scheme was received by the Centre ;

(c) how long will it take to clear the scheme ; and

(d) the reasons for the inordinate delay ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) to (d) The Stage I of the Scheme cleared in 1971 for channelisation of Amta channel for tackling the drainage problem of low-lying areas of Howrah and Hooghly districts is nearing completion.

The II Stage of the Scheme cleared in 1974, for construction of embankments on Damodar-Mundeshwari, Dwarkeshwar and part of Rupnarayan was revised by the State Government due to public opposition and sent for clearance in August, 1981. The comments on the scheme were sent by Ganga Flood Control Commission in November, 1981. Replies to the comments along with a further revised estimate have been received by Ganga

Flood Control Commission by the end of April, 1983.

Target to Cover SCs/STs Under IRDP

1166. SHRI ARJUN SETHI : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether it is a fact that Government had fixed some targets for 1982-83 to be achieved in the States to cover the Scheduled Castes and Scheduled Tribes under the IRD Programme ;

(b) if so, how far Government have achieved success in this regard ; and

(c) the details regarding the targets fixed in the State of Orissa and whether these targets were fully achieved ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : (a) and (b) Yes, Sir. States have been directed to ensure that atleast 30% of the families selected for assistance under the IRD Programme belong to Scheduled Castes/Scheduled Tribes. During 1982-83, against target of 9 lakh families of SC/ST out of the total target of 30 lakh families, 14.05 lakh families belonging to SCs/STs were assisted out of a total coverage of 34.06 lakh families constituting 40.7% of the total.

(c) Reports received under the IRDP for 1982-83 from Orissa indicate that out of 2,52,453 families covered, 1,13,230 belonging to SCs/STs were assisted constituting 40.8% of the total.